

Central Administrative Tribunal  
Jaipur Bench, JAIPUR

CP. 21/2010  
In OA No. 203/2010

This the 26<sup>th</sup> day of November, 2010

**Hon'ble Shri M.L. Chauhan, Member (Judicial)**  
**Hon'ble Shri Anil Kumar, Member (Administrative)**

Shish Ram Jat S/o Shri Jagdish Prasad aged about 36 years, R/o Kiraṭapur, Post Sarund, Tehsil Kotputli, District Jaipur(Raj) Presently posted at Kendriya Vidyalaya, Srigananagar, Rajasthan

...Applicant

(By Advocate: Shri R.D.Tripathy)

**VERSUS -**

1. Shri Arvind Dikshit, Commissioner, Kendriya Vidhalaya Sangathan, 18, Institutional Area, Sahid Jeet Singh Marg, New Delhi
2. Shri M.M.Joshi, Joint Commissioner (Administration), Kendriya Vidyalaya Sangathan, 18, Institutional Area, Sahid Jeet Singh Marg, New Delhi.
3. Smt. Santosh Mirdha, Assistant Commissioner, Kendriya Vidyalaya Sangathan, Regional Office 92, Gandhi Nagar Marg, Bajaj Nagar, Jaipur.
4. Shri Sita Ram Verma, Principal Kendriya Vidyalaya Sangthan, Itarana, Alwar.

.....Respondents

(By Advocate: Shri Hawa Singh proxy for Sh. V.S.Gurjar )

**ORDER (ORAL)**

Learned counsel for applicant submits that the order of the Tribunal has been complied with by the respondents now. This fact is not disputed by the respondents. It is further stated by the respondents that reply has also been filed in the Registry which is taken on record.

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2. In view of above, the present Contempt Petition does not survive, which shall stand disposed of accordingly,
3. Notices issued to the respondents are hereby discharged.

*Anil Kumar*  
**(Anil Kumar)**  
**Member (Administrative)**

*M.L.Chauhan*  
**(M.L.Chauhan)**  
**Member (Judicial)**

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